

**16.07 hrs.**

**Title:** Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 189).

SHRI KOLUR BASAVANAGOUD (BELLARY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI KOLUR BASAVANAGOUD : I introduce the Bill.

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